

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

SIXTY-FIRST REPORT

(Presented on 23-4-1984)

The Business Advisory Committee held a sitting on Monday, 23 April, 1984.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Payment of Gratuity (Amendment) Bill, 1984. | 2 hours |
| <i>(Consideration and passing)</i> | |
| (2) The Delhi Municipal Corporation (Second Amendment) Bill, 1983. | |
| <i>(Consideration and passing)</i> | |
| (3) The Punjab Municipal (New Delhi Amendment) Bill, 1983. | |
| <i>(Consideration and passing)</i> | |
| (4) The Delhi Development (Amendment) Bill, 1983. | 3 hours |
| <i>(Consideration and passing)</i> | |
| (5) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1983. | |
| <i>(Consideration and passing)</i> | |
| (6) The Mogul Line Limited (Acquisition of Shares) Bill, 1984. | 1 hour |
| <i>(Consideration and passing)</i> | |
| (7) The Visva Bharati (Amendment) Bill, 1984, as passed by Rajya Sabha. | 2½ hours |
| <i>(Consideration and passing)</i> | |
| (8) The Workmen's Compensation (Amendment) Bill, 1984, as passed by Rajya Sabha. | 2 hours |
| <i>(Consideration and passing)</i> | |
| (9) The Essential Commodities (Amendment) Bill, 1983, as passed by Rajya Sabha. | 1 hour |
| <i>(Consideration and passing)</i> | |
| (10) Discussion on the Resolution seeking disapproval of the National Security (Amendment) Ordinance, 1984. | 3 hours |
| (11) The National Security (Amendment) Bill, 1984 (To replace Ordinance) | |
| <i>(Consideration and passing)</i> | |
| (12) The Punjab Commercial Crops Cess (Amendment) Bill, 1984. | 1 hour |
| <i>(Consideration and passing)</i> | |

- (13) The Punjab State Legislature (Delegation of Powers) Bill, 1984. 1 hour
(Consideration and passing)
- (14) The Aluminium Corporation of India Limited (Acquisition and Transfer of Aluminium Undertaking) Bill, 1983. 1 hour
(Consideration and passing)
- (15) The Government of Union Territories (Amendment) Bill, 1984, as passed by Rajya Sabha. 1 hour
(Consideration and passing)

3. The Committee also recommend that discussion under Rule 193 regarding situation arising out of the incidents over fencing on Indo-Bangladesh border may be held at 4 P.M. on Thursday, 26 April, 1984.

NEW DELHI;

April 23, 1984

Vaisakha 3, 1906 (Saka)

BAL RAM JAKHAR,

Chairman,

Business Advisory Committee.